

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 216
(IB)-3327(ND)2019
IA-960/2021

IN THE MATTER OF:

Ganesham Trexim Pvt. Ltd

...

Applicant/Petitioner

Versus

M/s. Parasvnath Limited

...

Respondent

Under Section: 7 of IBC Code,2016

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**